# West Bengal Act V of 1965

THE WEST BENGAL APPROPRIATION ACT, 1965.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1965.]

[29th March, 1965.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1966.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services purposes of the year ending on the thirty-first day of March, 1966;

It is hereby enacted in the Sixteenth Year of the Republic of India, by the Legislature of West Bengal, as follows : -

- called the West Short This Act may be Bengal title. Appropriation Act, 1965.
- 2. From and out of the Consolidated Fund of West Issue of Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees three hundred and fifty-eight crores, nine laks and sixty-five thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1966, in respect of the services and purposes specified for the in column 2 of the Schedule.

09,65,000 out of the Consolidated Fnnd of year 1965-66.

3. The sums authorised to be paid and applied from and Appropriaout, of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and pnrposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1966.

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(Schedule.)

#### SCHEDULE.

(See sections 2 and 3.)

1	2	3				
		Su	Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.		
		Rs.	Rs.	Rs.		
	A—Collection of Taxes, Duties and Othe Principal Revenues.					
1	4—Taxes on Income other than Corpo ration Tax.	7,53,000	1,000	7,54,000		
-	9—Land Revenue					
	J—Contributions and Miscellaneous Ad justments.					
2	76—Other Miscellaneous Compensations and Assignments.	9,06,71,000	4,95,000	9,11,66,000		
	AA—Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.	and the second		p. T.		
	92—Payment of compensation to Landholders, etc., on the abolition of the Zamindari System.					
	Total—Grant No. 2	9,06,71,000	4,95,000	9,11,66,000		
9	A—Collection of Taxes, Duties and Other Principal Revenues.		carte of T			
3	10—State Excise Duties	71,59,000	1,000	71,60,000		
4	11—Taxes on Vehicles					
5	12—Sales Tax	42,61,000	1,000	42,62,000		
6	13—Other Taxes and Duties	20,19,000	••	20,19,000		
7	14—Stamps	18,33,000		18,33,000		
8	15—Registration Fees	39,16,000	• • • •	39,16,000		

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1	2	3		
Grant	Services and purposes.	Sums not exceeding		
No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B-Debt Services.			
9	16-Interest on Debt and other obligations.	60,00,000	17,17,65,000	17,77,65,000
10	17—Appropriation for Reduction or Avoidance of Debt.		4,19,12,000	4,19,12,000
	C-Administrative Services.			
11	18—Parliament, State and Union Territory Legislatures.	42,91,000	85,000	43,76,000
12	19—General Administration	4,31,47,000	13,53,000	4,45,00,000
13	21—Administration of Justice	1,39,12,000	41,89,000	1,81,01,000
14	22—Jails	1,44,95,000		1,44,95,000
15	23—Police	14,85,99,000	11,000	14,86,10,000
16	26—Miscellaneous Departments—Fire Services.	57,86,000		57,86,000
17	26—Miscellaneous Departments—Excluding Fire Services.	3,72,07,000	2,000	3,72,09,000
	D—Social and Developmental Services.			
18	27—Scientific Departments	77,000		77,000
19	28—Education	30,47,69,000		30,47,69,000
20	29—Medical	12,67,71,000		12,67,71,000
21	30—Public Health	4,41,81,000		4,41,81,000
1	31—Agriculture—Agriculture			
22	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	13,91,92,000	1,000	13,91,93,000
	95—Capital Outlay on Schemes of Agris- cultural Improvement and Research	}		
610,000	Total—Grant No. 22	13,91,92,000	1,000	13,91,93,000

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1	2		3	
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	D—Social and Developmental Services.			
23	31—Agriculture—Fisheries	1,08,40,000		1,08,40,000
ſ	33—Animal Husbandry			
24	II—Miscellaneous Capital Account outside the Revenue Account.	6,34,68,000		6,34,68,000
	124—Capital Outlay on Schemes of Government Trading—Greater Calcutta Milk Supply Scheme.			
	Total—Grant No. 24	6,34,68,000	••	6,34,68,000
	D—Social and Developmental Services.  34—Co-operation			
25	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	<b>97,03,000</b>	•	97,03,000
	95A—Capital Outlay on Consumer Cooperatives.		of Children	
	Total—Grant No. 25	97,03,000	•	97,03,000
	D—Social and Developmental Services.		of Collins	
(	35—Industries—Industries			
26	DD—Capital Account of Social and Deve- lopmental Services outside the Revenue Account.	3,72,08,000	31,000	3,72,39,000
	96—Capital Outlay on Industrial and Economic Development.			
	Total—Grant No. 26 ,.	3,72,08,000	31,000	3,72,39,000

1	2	3			
		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
	D—Social and Developmental Services.	Rs.	Rs,	Rs.	
(	35—Industries—Cottage Industries	1			
27 {	DD—Capital Account of Social and Deve- lopmental Services outside the Revenue Account.	2,49,40,000		2,49,40,000	
	96—Capital Outlay on In trivial and Economic Developmindustries.				
The same	Total—Grant No. 27	2,49,40,000		2,49,40,000	
	D—Social and Developmental Services.				
28	35—Industries—Cinchona	32,87,000	••	32,87,000	
	B—Debt Services.				
/	16—Interest on Debt and other obliga- tions—Community Development Projects, National Extension Service and Local Development Works.		Part Control		
	D—Social and Developmental Services.	Total In			
	37—Community Development Projects, National Extension Service and Local Development Works.				
00	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.	5 50 14 000	62,52,000	6,12,66,000	
29	109—Capital Outlay on Other Works— Community Development Projects, National Extension Service and Local Development Works.	5,50,14,000	02,32,000	0,12,00,000	
	Public Debt.		Residual Scient		
	Loans for Community Development Projects, National Extension Service and Local Development Works.				
	Loans and Advances by State and Union Territory Governments.				
	Loans and Advances under Community Development Projects, National Ex- tension Service and Local Develop- ment Works.		Te contro		
	Total—Grant No. 29	5,50,14,000	62,52,000	6,12,66,000	

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	gallenge dag gang	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	D—Social and Developmental Services.			
30	38—Labour and Employment	3,30,04,000	••	3,30,04,000
- 31	39 Miscellaneous Social and Develop- mental Organisations—Welfare of Scheduled Tribe Castes and Other Backward	1,88,77,000		1,8,77,000
32	39—Miscellaneous Social and Develop- mental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,60,38.000		1,60,38,000
1	E—Multipurpose River Schemes, Irrigation and Electricity Schemes.			
	42—Multipurpose River Schemes		C. Street, or	
	43—Irrigation, Navigation, Embankment and Drainage We (Commercial).			
	44—Irrigation, Navigation, Embankment and Drainage Works (Noncommercial).			
33	EE—Capital Account of Multipurpose River Schemes, Irrigation and Electri- city Schemes outside the Revenue Account.	11,73,99,000		11,73,99,000
	98—Capital Outlay on Multipurpose River Schemes.			
200	99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	100—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-commercial).			
	Total—Grant No. 33	11,73,99,000		11,73,99,000
	F—Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
34	50—Public Works	18,86,14,000	11,67,000	18,97,81,000

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	Entra por outraling	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
27.	22 22 22	Rs.	Rs.	Rs.
(0000	51A—Greater Calcutta Development Scheme.	}	out while	
35	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	4,19,86,000	•	4,19,86,000
	106A—Capital Outlay on Greater Calcutta Development Scheme.	J		
	Total—Grant No. 35	4,19,86,000		4,19,86,000
	G—Transport and Communications (Other than Roads).		halash gillion (1) 1 tani - ebishan	
36	53—Ports and Pilotage	17,73,000		17,73,000
1	57—Road and Water Transport Schemes	7		
37	GG—Capital Account of Transport and Communications (Other than Roads) outside the Revenue Account.	1,21,52,000	2,51,000	1,24,03,000
	114—Capital Outlay on Road and Water Transport Schemes.	]		
	Total—Grant No. 37	1,21,52,000	2,51,000	1,24,03,000
	I — Miscellaneous.			
38	64—Famine Relief	5,23,75,000		5,23,75,000
	65—Pensions and Other Retirement Benefits.			
39	II—Miscellaneous Capital Account outside the Revenue Account.	2,64,84,000	4,27,000	2,69,11,000
	120—Payments of Commuted Value of Pensions.	die me		
6 373	Total—Grant No. 39	2,64,84,000	4,27,000	2,69,11,000

1	2	3			
	g ill rate for each	Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
	I—Miscellaneous.	Rs.	Rs.	Rs.	
40	67-Privy Purses and Allowances of	1,52,000		1,52,000	
41	Indian Rulers. 68—Stationery and Printing	1,06,35,000		1,06,35,000	
42	70—Forest	2,30,12,000		2,30,12,000	
43	71—Miscellaneous—Contributions	2,10,81,000	7,87,000	2,18,68,000	
	71—Miscellaneous—Other Miscellaneous Expenditure.				
44	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements Outside the Revenue Account.	12,83,05,000	5,89,000	12,88,94,000	
l	109—Capital Outlay on Other Works	J			
	Total—Grant No. 44	12,83,05,000	5,89,000	12,88,94,000	
	B—Debt Services.				
	16—Interest on Debt and other obliga- tions—Expenditure on displaced persons.				
	I—Miscellaneous.  71—Miscellaneous—Expenditure on displaced persons.		36,73,000	5,82,07,000	
45 {	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.				
	109—Capital Outlay on Other Works— Expenditure on displaced persons.	5,45,34,000	00,70,000		
	Public Debt.				
Silver!	Loans for displaced persons				
	Loans and Advances by State and Union Territory Governments.				
l	Loans and Advances to displaced persons	}			
	Total-Grant No. 45	5,45,34,000	36,73,000	5,82,07,000	

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1	2	3			
		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
	K—Extraordinary Items.	Rs.	Rs.	Rs.	
46	77—Extraordinary Charges				
47	78—Pre-partition Payments	60,000		60,000	
48	78A—Expenditure connected with the National Emergency, 1962.	3,25,41,000		3,25,41,000	
49	EE—Gapital Account of Multipurpose River Schemes, Irrigation and Elec- tricity Schemes outside the Revenue Account.  98—Capital Outlay on Multipurpose River Schemes—Damodar Valley Project.  FF—Gapital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	12,89,92,000	••	12,89,92,000	
50	103—Capital Outlay on Public Works	12,02,44,000	1,000	12,02,45,000	
	II—Miscellaneous Capital Account out- side the Revenue Account.				
51	124—Capital Outlay on Schemes of Government Trading.	62,88,44,000	20,000	62,88,64,000	
	Public Debt.				
52	Permanent Debt  Floating Debt  Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).		28,07 <b>,57,000</b>	28,07,57,000	
7	Other Loans	3	28,07,57,000	28 07 57 000	
	Total—Grant No. 52  Loans and Advances by State and Union Territory Governments.		20,01,01,000	28,07,57,000	
53	Loans and Advances by State and Union Territory Governments.	20,65,93,000	••	20,65,93,000	
		3,6 \$,71,94,000	51,37,71,000	3,58,09,65,000	